

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12/1/17

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZP 19/10
PETITION NUMBER : TP 20/16
NAME OF THE PETITIONER(S) : Ramendra Appaiat
NAME OF THE RESPONDENT(S) : zussamen Pvt. Ltd. & 10 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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ORDER

None appeared for both sides. No representation for both sides. Both sides are called, absent.

Fresh notice to the parties on both sides and also to their counsels by the Registry.

Posted to 07.02.2017.


Member (J)


Member (T)